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PART II SECTION 3 SUB-SECTION(II)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE AND INDUSTRY

NOTIFICATION No. 29 /2004-09

NEW DELHI, DATED : 09.3.2005

S.O.(E) In exercise of powers conferred under paragraph 2.1 of the Foreign Trade Policy, 2004-09 the Director General of Foreign Trade hereby announces All Industry Rate of Duty Drawback of Rs. 1300/- per MT for furnace oil supplied by domestic oil companies to EOU/SEZ units under various schemes as contained in Chapters 6, 7 and 8 of the Foreign Trade Policy until further orders.

This issues in public interest.

(K.T.Chacko)
Director General of Foreign Trade
and ex-officio Addl. Secretary to the Govt. of India

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